

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6854
ANSWERED ON:17.05.2012
WATER PROJECTS UNDER MGNREGS
Kumar Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether drinking water projects have been undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in many parts of the country;
- (b) if so, the details thereof;
- (c) the total amount spent for drinking water projects under MGNREGS during each of the last three years, State-wise;
- (d) whether it is true that the Government has fixed a target to provide all the villages with drinking water facilities; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. Para 1B of Schedule I of Act as amended from time to time lists the category of works that any scheme formulated by the States under Section 4 of the Act to give effect to the provisions of the Act, shall focus upon. A large number of activities/works related to water harvesting, conservation and irrigation, drought proofing, flood control and rural drinking water related works such as, soak pits, recharge pits are included in para 1B of Schedule I of the Act. Drinking water projects are not included in the list of activities under MGNREGA.

(c): Does not arise in view of (a) and (b) above.

(d) & (e): Under MGNREGA no targets have been fixed to provide drinking water facilities in rural areas.